

\226ITEM NO.26

REGISTRAR COURT. 1

SECTION IIB

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) 3812/2015

PRADEEP KUMAR

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(with office report)

Date : 18/11/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms Sakshi Kakkar, Adv.

Mr. C. D. Singh, Adv.

For Respondent(s)

Mr Birendra Kumar Choudhry, Adv.

Mr. Sanjay Kumar Visen, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel appearing for the sole respondent submits that he does not want to file counter affidavit.

Registry to process the matter for being listed before the Hon&#39;ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar